

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 134/96

Thursday, this the 23rd day of September, 1999.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

HON'BLE MR JL NEGI, ADMINISTRATIVE MEMBER

S. Gopalakrishnan,
S/o. M. Sreekumar,
Forest Working Plan Officer,
Working Plan Division,
Tholicode P.O.,
Punalur 691 333,
residing at: Marthandapurath
Variyam, East Kallada, Quilon Dist.

...Applicant

By Advocate Mr. M.R. Rajendran Nair

Vs.

1. The Chief Secretary to Government of Kerala,
Government Secretariat, Trivandrum 695 001.
2. The Union of India represented by
Secretary to Government, of India
Ministry of Environment,
Government Secretariat,
New Delhi.
3. Union Public Service Commission,
represented by its Secretary,
Dholpur House, New Delhi.
4. P. Muraleedharan Nair,
Assistant Conservator of Forests,
Divisional Manager,
Kerala Forest Development Corporation,
Trivandrum.

...Respondents

By Advocate Mr. Govindh K. Bharathan, SCGSC for R-2 & 3
By Advocate Mr. C.A. Joy, GP for R-1
By Advocate Mr. K.R.B. Kaimal for R-4

The application having been heard on 23.9.99, the
Tribunal on the same day delivered the following:

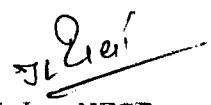
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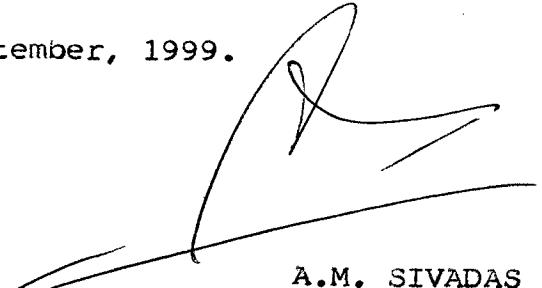
HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

The learned counsel appearing for the applicant submitted
that the direction given in O.A. 1638/98 can be followed here and
the respondents may be directed accordingly.

2. Considering the facts and circumstance of the case and the reliefs sought for, this prayer appears to be just and proper.
3. Accordingly, the respondents are directed to hold the review selection committee for the period from 1988 onwards and complete the exercise of finalising the select list, approving the same and notifying the appointments in accordance with the rules and regulations in force within four months from today.
4. O.A. is disposed of as above. No costs.

Dated this the 23rd day of September, 1999.


J.L. NEGI
ADMINISTRATIVE MEMBER


A.M. SIVADAS
JUDICIAL MEMBER

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